

Addendum to the Advertisement (Addendum to Form-G) published on 08th June 2024 and Expression of Interest (Form-G) published on 23rd May 2024 for NCR Rail Infrastructure Limited

This is with reference to the advertisement Invitation for Expression of Interest (“EOI”) under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 for NCR Rail Infrastructure Limited dated 23 May 2024 and the addendum to the Expression of Interest (Form-G) dated 08th June 2024 in Business Standard (All India Edition); Navashakti (Marathi, Mumbai) and in The Pioneer (Hindi, covering Bulandshahr district Uttar Pradesh) wherein, the last date for submission of EOI was 18th June 2024. It is hereby notified pursuant to the approval of the Committee of Creditors, the last date of submission of EOI shall now be 26th August 2024 for seeking wider participation of the prospective resolution applicant(s). Below are stipulated timelines for the EOI:

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	NCR Rail Infrastructure Limited PAN: AAGCA9648B CIN: U93000MH2008PLC180907
2	Address of the registered office	205 & 206 (Part), 2nd Floor, Ceejay House, F-Block, Shiv Sagar Estate, Dr. Annie Besant Road, Worli, Mumbai City, Mumbai, Maharashtra, India, 400018
3	URL of website	http://www.arshyalimited.com/rail-and-rail-infrastructure.html
4	Details of place where majority of fixed assets are located	Village- Ibrahimpur, Dist-Bulandshahr, Khurja, – 203131 Uttar Pradesh (09) India
5	Installed capacity of main products/ services	Warehousing asset with rail infrastructure spread across ~129.7 acres of land pertaining to Corporate Debtor. Additionally, there is ~43 acres of available interconnected land parcel owned by holding company – Arshiya Limited which is also under CIRP. Key details of Corporate Debtor: 2 warehouses admeasuring ~2,40,000 Sq. Ft. which are covered under Domestic Tariff Area (DTA), Non-functional Inland Container Depot (ICD) admeasuring ~22 acres and Private Freight Terminal (PFT) with 6 railway lines and two sidings to handle all types of cargo (bulk and container) and 96 Reefer Gantry Plug-Ins Points.
6	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statement for FY 2022-23, the Gross Revenue was INR 19.84 Cr – Revenue of Operations was INR 9.29 Cr and Other Income was INR 10.55 Cr.
7	Number of employees/ workmen	As on 31 st March 2024, the Corporate Debtor has 36 employees/ workmen. Additionally, ~30 regular contractual manpower.
8	Further details are available at URL:	Details can be sought by emailing – cirp.ncrrail@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The resolution applicants must be eligible under Section 29A of the Insolvency and Bankruptcy Code, 2016. Details can be sought by emailing – cirp.ncrrail@gmail.com
10	Last date for receipt of expression of interest	26 th August 2024
11	Date of issue of provisional list of prospective resolution applicants	28 th August 2024

12	Last date for submission of objections to provisional list	2 nd September 2024
13	Date of issue of final list of prospective resolution applicants	4 th September 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	4 th September 2024
15	Last date for submission of resolution plans	4 th October 2024
16	Email id to submit EOI (mandatory)	cirp.ncrrail@gmail.com
17	Address for submission of original documents	CGH 212, DLF Capital Green, Moti Nagar Delhi-110015 Correspondence Address: 808 Padma Tower 1, Rajendra Place New Delhi -110008

Please note:

1. PRAs who appeared in the earlier final list dated 8th July 2024, shall continue to be part of the CIRP of NCR Rail Infrastructure Limited and shall adhere to the timelines of this addendum.
2. All timelines are subject to NCLT approval for granting the extension of CIRP period.



Bhuvan Madan

Resolution Professional of NCR Rail Infrastructure Limited
 IBBI Registration No. IBBI/IPA-001/IP-P01004/2017-18/11655
 AFA: AA1/11655/02/241224/106721 valid up to 24/12/2024
 RP Office Address: CGH 212, DLF Capital Green, Moti Nagar Delhi-110015
 Email ID for communication: cirp.ncrrail@gmail.com
 Supporting IPE: PwC Corporate Business Services LLP
Date: 19th August 2024